

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00507/2020
AND
MISCELLANEOUS APPLICATION NO.170/00405/2020**

DATED THIS THE 23rd DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

1. Manjulamma Sannabhadt

Age: 56 years

D/o Mahavishnu Sannabhadt

Retired as Post Master

(Voluntary retirement)

Karwar HO-581301.

Resding at:

“Manohara”

Keshava Naik Wada

Kodibag, Karwar-581303.

2. Smt.B.K.Gayatri

Aged: 62 years

W/o R.B.Avadhani

Retired LSG SPM

Chitapur, Shivali-581354.

Residing at:

Kriwshna Chitrapur

Shirali-581354.

3. Smt. Shoba G.Shetty

Age: 61 years

D/o Govindamanjayya Shetti

Retired Sub Post Master

Gokarn SO-581326
Residing at:
Melinkeri, Gokarn-581326.

4. Sri Ishwar Bhat

Age: 58 years
S/o Narayan Bhat
Working as LSG PA
Sirsi HO-581401.
Residing at:
VTC Idagundi-581337
Yellapur Dist.

5. Smt.Indira S.Hegde

Age: 56 years
Working as LSG P.A.
Sirsi HO-581401
Residing at:
Baseveshwar Colony
Hubli Road
Sirsi-581402.

....Applicants

(By Advocate Shri P.Kamalesan - through video conference)

Vs.

1. Union of India
Through Secretary
Department of Post
Dak Bhavan
New Delhi-110001.

2. Chief Post Master General
Karnataka Circle
Bangalore-560001.

3. Post Master General
N.K.Region
Dharwad-580001.

4. Superintendent of Post Offices
Karwar Postal Dn.
Karwar-581301.

5. Superintendent of Post Offices
Sirsi Postal Dn.
Sirsi-581401.

.....Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicants wishes to withdraw the Original Application with liberty to file individual Original Applications on behalf of the applicants.

2. In view of the above, the Original Application is dismissed as withdrawn with liberty as aforesaid.

3. Since the OA itself is dismissed as withdrawn, therefore, nothing survives in the Miscellaneous Application No.405/2020 and the same is, accordingly, disposed of having been rendered infructuous.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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